

15.39½ hrs.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of Seventh Schedule)

श्री श्री प्रकाश त्यागी : (बहराच)
मैं प्रस्ताव करता हूँ कि भारत के
संविधान का और संशोधन करने वाले
विधेयक को पुनः स्थापित करने को अनुमति
दी जाये।

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

श्री श्री प्रकाश त्यागी : मैं विधेयक पेश
करता हूँ।

15.40 hrs.

**NATIONAL HOLIDAY ON NETAJI
SUBHAS CHANDRA BOSE'S BIRTH-
DAY BILL***

SHRI SAMAR GUHA (Contai): I
beg to move for leave to introduce
a Bill to provide for observing the
birthday of Netaji Subhas Chandra
Bose as national holiday.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill to provide for observing
the birthday of Netaji Subhas
Chandra Bose as national holiday."

The motion was adopted.

SHRI SAMAR GUHA: I introduce
the Bill.

*Published in Gazette of India
dated 29-7-77.

15.40½ hrs.

**SALARY, ALLOWANCES AND PEN-
SION OF MEMBERS OF PARLIA-
MENT (AMENDMENT) BILL***

(Amendment of section 1 and omission
of section 8A)

SHRI R. D. GATTANI (Jodhpur):
I beg to move for leave to introduce
a Bill further to amend the Salary,
Allowance; and Pension of Members
of Parliament Act 1954.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Salary, Allowances and Pension of
Members of Parliament Act, 1954."

The motion was adopted.

SHRI R. D. GATTANI: I introduce
the Bill.

15.41 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***

(Insertion of new section 7A)

श्री श्री प्रकाश त्यागी (बहराच)
मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व
अधिनियम, 1951 क और संशोधन कानून
वाले विधेयक को पुनः स्थापित करने को
अनुमति दी जायें।

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Representation of the People Act,
1951."

The motion was adopted.

श्री श्री प्रकाश त्यागी : मैं विधेयक पेश
करता हूँ।

Extraordinary, Part II, section 2.